

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

34. M.A. 1477/2018

IN

C.P. 3192/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.05.2023**

NAME OF THE PARTIES: Sunil Kishor Gandharva

V/s.

Mac Station Pvt.Ltd.

SECTION 241 OF COMPANIES ACT, 2013

ORDER

Today's board is discharged, due to the personal inconvenience of the Hon'ble
Judicial Member.

List this matter on **13.07.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//Vitthal//

Sd/-
H. V. SUBBA RAO
Member (Judicial)